Annexure – 7 Name of the corporate debtor: INMA INTERNATIONAL LIMITED; Date of commencement of CIRP: 13.April.2022; List of creditor as on: 21.06.2025

| List of operational creditors (Government dues) (Amount in₹) | | | | | | | | | | | | | | | | | |
|--|------------|---------------------|---------------------|-----------------------|---------------------------|----------------|-----------------------------|---|------------------------|----------------------|----------------|--------------|------------------|------------------|-----------------------|-----------------------------|----------|
| | SI. No. | Government Claims | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | Amount | Amount | Whether | % of voting | Amount of | Amount | Amount of | | Remarks. |
| | | | | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | covered by security | covered by guarantee | related party? | share in CoC | contingent claim | of any mutual | claim not admitted | claim under verification | if any |
| | 1 | COMMERCIAL TAX (ST) | Govt Claim | | 10.08.23 | 5,13,181 | 5,13,181 | Tax and Penalty | | - | NA | - | - | - | - | - | - |
| | 2 | GST | Govt Claim | | 05.12.24 | 5,59,984 | 5,59,984 | Non-payment of Service Tax on Service (Demand, Penalty, Interest) | ı | - | NA | - | ı | - | - | · | - |
| I | | Total | | | | 10,73,165 | 10,73,165 | | | | | | | | | | |